

:ITEM NO.25

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

(From the judgement and order dated 17/09/2009 in CMWP No.
2995/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(With prayer for interim relief)

Date: 14/12/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. L.N. Rao, Sr. Adv.
Mr. Muneesh Malhotra, Adv.
Mr. A. Mishra, Adv.
Mr. Rajesh Srivastava, Adv.
Mr. Raghvendra Pratap Singh, Adv.
Ms. Suresh Kumari, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Interim stay of alienation by fifth respondent as
per prayer in paragraph 8(a) of the SLP.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master